11,57 hrs.

## RE. MOTION FOR ADJOURNMENT

MR. SPEAKER: We come to papers to be laid on the Table....

SHRI JYOTIRMOY BOSU (Diamond Harbour); One submission I want to make, Sir. I have given notice of an Adjournment Motion that due to failure of the Railways, there is a serious dislocation of railway services. . . .

MR. SPEAKER: I have not allowed.

SHRI JYOTIRMOY BOSU:... in Dhanbad, Howrah and Sealdah Divisions, and your secretariat tells me that, when the Home Ministry's Demands for Grants are taken up for discussion... (Interruptions).

MR. SPEAKER: Your notice of Adjournment Motion was that law and order had arisen. (Interruptions).

Now papers to be laid on Table.

11.58 hrs.

## PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INTERNATIONAL AIRPORTS AUTHORITY IN INDIA FOR 1977-78 AND CERTIFIED ACCOUNTS THERE-OF AND A STATEMENT FOR DELAY

ः वर्षयम् क्षीत् नावर विभागन नंत्री (मी पुरवोत्तम **क्रीतिक)** : ब्राध्यक्ष महोदय, मैं झाप की अनुमति से निध्नतिश्वित पत्र सदन के सभा पटल पर रखता

> (1) ग्रन्तर्राष्ट्रीय विमान क्सन प्राधिकरण सर्वितियम, 1971 की कारा 25 की त्रवारा (2) के सत्तर्गत भारतीय कारतिन्द्रीय विकास पर्तत्र प्राधिकरण केंग्रवी 1977-178 के व्यक्तिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रसि ।

- (2) बलर्ज्डीय विमान पत्तन प्राधिकरण मुर्विनियम, 1971 की घारा 24 की उपधारा (4) के भन्तर्गत भारतीय भन्तर्राष्ट्रीय विमान पत्तन प्राधिकरण के 31 मार्च, 1978 को समाप्त हुए वर्ष के प्रमाणित लेखे (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति तथा उन पर लेखा परीका प्रतिवेदन ।
- (3) उपर्यक्त (1) भीर (2) में उल्लिखत दस्तावेजों को सभा पटल पर रखने में हुंए विलम्ब के कारण बताने वाला एक विवरण (हिन्दी तथा ग्रंग्रेजी संस्करण)।

[Placed in Library. See No. LT-4195/791.

NOTIFICATIONS RE. CENTRAL SERVICES (MEDICAL ATTENDANCE) AMDT. RULES, 1978

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under article 309 and clause (5) of article 148 of the Constitution:---

- (1) The Central Services (Medical Attendance) Amendment Rules, 1978, published Notification No. G.S.R. 1029 in Gazette of India dated the 19th August, 1978.
- (2) The Central Services (Medical Attendance) Second Amendment Rules, 1978, published in Notification No. S.O. 2530 in Gazette of India dated the 2nd September

[Placed in Library. See LT-4196/79].